

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417
IB/526/ND/2023

IN THE MATTER OF:

Gaurav Mittal	...	Applicant
Versus		
Edelweiss Asset Reconstruction Company	...	Respondent

Under Section 94(1) of IBC, 2016.

Order delivered on 13.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the PG	: Ms. Damini Srestha, Adv.
For the EARC	: Mr. R. P. Aggrawal, Ms. Manisha Agrawal, Ms. Reema Mishra, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant and Learned Counsel for the respondent are present. List on 20.05.2024.

Sd/-

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)